

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

C.A. NO. 213 of 1997.  
( UNLISTED )

Date of Order: 25-02-97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.  
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

BIDHAN CHANDRA CHAKRABORTY

-VS-

UNION OF INDIA & ORS.

For the petitioner: Md. M. Ali, counsel.

For the respondents: NONE.

O R D E R

The petitioner, who claims to be working as daily-rated, ~~neighbor~~, outsider to perform delivery work on the vacant post of EDDA, Gopalpur, has made the instant application, inter-alia, for a direction upon the respondents to allow him an interview for selection to the post mentioned above, for which applications, ~~are~~ invited by a Notice dt. 3rd January, 1997. The petitioner had responded to the said Notice by making an application dt. 20th January, 1997 which ~~was~~ sent by Registered Post and purported to have been received by the appropriate authority before the last date fixed for submitting the applications. Petitioner contends that he has not yet received any call letter for interview, which according to him, has been issued to some other candidates. In such circumstances, he has made an application for appropriate direction upon the respondents to call him to the interview and also give him weightage for the service already rendered ~~by~~ him.

Hearing the 1st. counsel for the petitioner and ~~on~~ perusal of the application and annexures thereto, we consider it appropriate to dispose of the application with a direction upon the respondents to call the petitioner to the interview for selection to the post of EDDA, Gopalpur B.P.O. and to consider his candidature along with other eligible candidates. Weightage claimed by the petitioner will be decided by the authorities according to rules.

-: 2 :-

to rules.

Petitioner shall forthwith serve copy of the application together with all annexures along with a copy of the Order passed this day.

Plain Copy be given to the 1d. counsel for the party present.

*M. S. Mukherjee*  
(M. S. Mukherjee)  
Member (A)

*A. K. Chatterjee*  
(A. K. Chatterjee)  
Vice-Chairman.